

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S)

: UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S)

: BUMI GEO ENGINEERING

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHIT COUSIANA come to behin

G. THYAGARAJAN Ceel for RUP



ORDER

Counsel representing both parties are present. Counsel for respondent filed counter. Counsel for petitioner prayed time for filing written submissions. Time extended at request for hearing arguments by both the counsel. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)